

should spread it not too much so that ultimately when the road is to be re-done the cost would not be too much.

**Shri D. N. Tiwary:** May I know whether any attempt has been made to have the Delhi roads on that basis; if so, what is the estimated cost?

**Shri M. C. Chagla:** We had given advice, for instance, to the Delhi Municipal Corporation for 18 roads for provision of increased thickness of road surface and increased carpet thickness depending upon the requirements of each case. We have not been asked as to the cost. That is not the function of the laboratory. It would be the function of the body concerned to assess the cost.

#### Oil Refining Capacity

\*536. **Shri Hem Barua:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that Government have decided to increase the total oil refining capacity to about 23.5 million tonnes by 1968-69; and

(b) if so, the distribution between the private and the public sector?

**The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan):** (a) Yes, Sir.

(b) About 7.75 million tonnes is available in the private sector and the remainder will be in the public sector.

**Shri Hem Barua:** May I know if it is a fact that Government propose to allow some expansion of refining capacities in the private sector refineries; if so, whether it is a fact that even if our two refineries at Haldia and at Madras are established and the existing private sector refineries step up their production to the rated target, the distribution between the private sector and the public sector would be substantially the same during the Fourth Plan as at present?

**Shri Alagesan:** The question is restricted up to the year 1968-69

It is expected that towards the end of the Fourth Plan there may be some necessity for allowing expansion in the private sector. As far as the rated capacity is concerned, all the private sector refineries are now working to their full rated capacity. The proportion between private and public sector will not be affected.

**Shri Hem Barua:** May I know if the attention of the hon. Minister is drawn to a statement made by the former Oil Minister, Shri Malaviya, to the effect that these proposals for the establishment of these two refineries at Haldia and at Madras be postponed for two years because by then it would be known where the sources of crude oil lay; if so, what is the reaction of Government to this very useful suggestion made by the former Minister?

**Shri Alagesan:** I saw some reports in the press to that effect. I was also present at the meeting when Shri Malaviyaji made this suggestion. Subsequently, very recently the Government decided to put up a refinery at Madras and one at Haldia.

#### WRITTEN ANSWERS TO QUESTIONS

##### Torture of a Domestic Servant in Delhi

\*537. { **Shri Rameshwar Tantia:**  
**Shri D. C. Sharma:**  
**Shri S. M. Banerjee:**  
**Shri Jashvant Mehta:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a fifteen year old domestic servant succumbed to police torture;

(b) if so, whether it is a fact that this is a third victim of torture in the Capital;

(c) if so, whether any investigation has been ordered into this matter; and

(d) the steps taken by Government to stop this increase in torture by the Police?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) According to the information available with Government, a domestic servant died on the 31st October, 1964 as a result of alleged beating by the police while in police custody. The age of the deceased was recorded as 27 years in the medico legal statement prepared at the Hospital and 25-26 years in the post mortem report.

(b) No other case of this nature has come to notice in recent years.

(c) A magisterial enquiry under section 176 of the Code of Criminal Procedure was held in this case.

(d) There has been no increase in cases of torture by the Police. All Police Officers are aware of the strict warning against the use of third degree methods and this is also emphasised in the periodical meetings convened by Senior Police officers. Any complaint of torture or wrongful restraint by the Police is promptly looked into by the Senior Officers.

A Vigilance Officer of the rank of Superintendent of Police has recently been appointed and it is one of his duties to visit Police Stations and ensure that no suspect is being interrogated without making a proper entry in the Police Station diary. Superintendents of Police and other Gazetted Officers also make surprise visits to Police Stations.

**Trivedi Award**

- \*538. { Shri Ram Harkh Yadav:  
 { Shri Murlī Manohar:  
 { Shri Baswant:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have taken any decision to implement the recommendations of the Trivedi Award about the inter-State boundary disputes of U.P. & Bihar;

(b) if so, the estimated expenditure on the implementation of the Report; and

(c) when the fixed boundaries would be demarcated?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) As stated in my reply to starred Question No. 79 on 18th November 1964, the Prime Minister has accepted all recommendations made by Shri C. M. Trivedi.

(b) According to an estimate given in Shri Trivedi's report, the cost of construction of boundary pillars alone would be about Rs. 5 lakhs.

(c) The fixed boundary between the two States will be demarcated after necessary legislation under article 3 of the Constitution has been enacted by Parliament.

**Pak. Infiltrants**

**539. Shri P. C. Borooah:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 304 on the 2nd December, 1964 and the supplementaries raised thereon and state:

(a) the number of illegal Pak. infiltrants who have settled in the Assam/Tripura East Pakistan border villages under the cover of Pakistani troops during 1963 and 1964 so far; and

(b) the steps taken to evict them?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) and (b). The information is being collected and will be laid on the Table of the House as soon as it is available.

**Sugar in Co-operative Stores for Government Employees**

- \*540. { Shri Vishram Prasad:  
 { Shri Bagri:  
 { Shri Naval Prabhakar:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the quota of sugar in the Cooperative